

(f) if so, by when this facility is likely to be provided to them?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (d) Yes, Sir. As per the intelligence report received by Western coalfields the workers/labourers residing in company colonies/colliery premises are not in a position to sell coal illegally due to strict checks/control exercised by the security staff. However, the workers who are residing outside the colliery in private accommodation (away from the colliery area) have a

tendency to sell coal to private parties/coal traders, for their personal gains. To ensure that the issued coal reaches the destination, random surprise checks by security are carried out from time to time. Details of such cases/coal seized by the security are given in the statement.

(e) and (f) L.P.G. connections are being provided to the labourers instead of free coal in a phased manner. This facility is being provided in a phased manner and is likely to be completed by five years depending on availability of gas depots and preparedness of the workers to accept it.

#### *Statement*

S.No.	Date	Area	Unit	Quantity Involved	Amount Involved	Quantity Recovered	Amount Recovered	No. of Persons Arrested	F.I.R. No.
(1)	25.5.95	Ballarpur	BOCM.	1 M.T.	600/-	1 M.T.	600/-	One	<u>459/95</u> 3/17 EC. Act.
(2)	25.5.95	Ballarpur	BOCM.	1. M.T.	600/-	1 M.T.	600/-	One	<u>460/95</u> 3/7 EC. Act.
(3)	25.5.95	Ballarpur	BOCM.	1. M.T.	600/-	1 M.T.	600/-	One	<u>461/95</u> 3/7 EC. Act.
(4)	6.1.97	Ballarpur	Sasti.	1.5 M.T.	1500/-	1.5 M.T.	1500/-	Three	<u>2/97, 3/97, 4/97</u> 41(1) D IPC.
TOTAL :				4.5 M.T.	3300/-	4.5 M.T.	3300/-	Six	

#### **Fiscal Policies**

564. KUMARI SUSHILA TIRIYA : Will the Minister of FINANCE be pleased to state:

(a) whether the Northern States have demanded greater autonomy in formulating fiscal policies; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE : (a) No specific proposal demanding greater autonomy in formulating fiscal policies has been received from the States of Northern zone, in this Ministry.

(b) Question does not arise.

#### **GIC**

565. SHRI SOUMYA RANJAN : Will the Minister of FINANCE be pleased to state:

(a) whether GIC (General Insurance Corporation) and its subsidiary companies are holding periodical structured meetings with the representatives of Employees' Unions/Associations;

(b) if so, the details of structured meetings called by GIC and its subsidiary companies in the last three years alongwith the details of Employees' Union/Associations called by them;

(c) whether some of the Employees' Unions/Associations have not been called by New India Assurance Company Limited in the last three years;